

for increasing the production of various types of fertilizers, including Urea. The Eighth Plan is yet to be finalised and further details will be available only after the Plan is finalised.

Public Sector Bonds

1179. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to raise funds from the Capital market through issue of Public Sector bonds; is so, the details thereof;

(b) if not, the reasons therefore:

(c) whether non raising of funds from the Capital market is likely to affect the investment plans of a large number of Public Sector Undertakings; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.K. THUNGON): (a) to (d). In order to partly finance their plan projects, various central public sector enterprises have been raising funds from the Capital market through issue of Public Sector Bonds, details of which are given in the Annual Budget Documents laid in the Parliament every year.

[Translation]

News Item Captioned "DDA Vyavsayik Flats Yojana Kabze Dene Ka Vada Adhura"

1180. SHRI SURENDRAPAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item

captioned 'DDA Vyavsayik flats yojana-Kabze dene ka vada Adhura' appearing in Jansatta dated January 8, 1992; and

(b) if so, the stage taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As per statement given below.

STATEMENT

The DDA has reported that in 1984 a Self Financing Scheme was advertised for allotment of commercial flats in the following District Centres :-

1. Nahru Place District Centre.
2. Bhikaji Cama Place District Centre
3. Janakpuri District Centre
4. Laxmi Nagar District Centre.

In all 699 applications were received. Out of which 673 were found eligible. The draw for allocation among the registrants was held on 5.9.84 and the following allocations were made :-

1. Nehru Place Distt. Centre	133
2. Bhikaji Cama Place	56
3. Janakpuri Distt. Centre	42
4. Laxmi Nagar Distt. Centre	47

The unsuccessful registrants were either given refund of the registration money or the option of re-registration under SFS 1985 scheme. Thereafter demand cum allocation letters were issued to the allottees indicating the scheme of payment of 5